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CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH

**CP 275/2005 in
OA 3026/2003
MA 2663/2011**

New Delhi this the 12th day of October, 2011

**Hon'ble Mr. Justice V.K.Bali, Chairman
Hon'ble Dr. Ramesh Chandra Panda, Member (A)**

Akhil Bhartiya Operational Staff Association (Registered) (ABOSA)
Directorate of Coordination,
Police Wireless (DCPW), Ministry of Home Affairs,
Block-9, CGO Complex,
Lodhi Road, New Delhi-110003
Through its General Secretary Shri Suresh Babu,
Wireless Operator ...Applicant

(By Advocate : Shri Padma Kumar S.)

VERSUS

1. Shri P.K.Singhal,
Director,
Directorate of Coordination,
Police Wireless (DCPW), Ministry of Home Affairs,
Block-9, CGO Complex,
Lodhi Road, New Delhi-110003 ... Respondents

(By Advocate : Shri K.M. Singh for Shri R.V. Sinha)

O R D E R (Oral)

Justice V.K. Bali, Chairman:

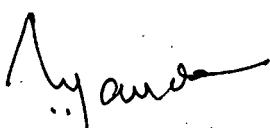
At the very outset, learned counsel for respondents has handed over to us copy of order dated 2.09.2011, which we order to be placed on record. Vide order aforesaid, it has now been stated that the benefits of the pay scales as shown against each of the following grades are to be paid to the applicants with effect from 1.01.1996:

S.No.	Name of Post	Previous Scale	Revised Scale
1.	Extra Assistant Director	6500-10500	7500-12000
2.	Senior Supervising Officer	5500-9000	6500-10500
3.	Senior Technical Assistant	5500-9000	6500-10500
4.	Wireless Supervisor	4500-7000	5500-9000

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5.	Wireless Operator	4000-6000	5000-8000
6.	Technical Assistant/Technical Asstt (Mtce)	4500-7000	5500-9000
7.	Radio Technician	4500-7000	5000-8000

2. Learned counsel for respondents, on instructions, states that once an order has been passed, the payment that is due to the applicants shall be made over within four weeks from today. In view of the order passed dated 2.09.2011 and the statement of the learned counsel which stands recorded, this Contempt Petition is closed.


(Dr. Ramesh Chandra Panda)
Member (A)


(V.K. Bali)
Chairman

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